

TO BE PUBLISHED IN PART II SECTION 3(11) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
MINISTRY OF FINANCE (DEPARTMENT OF REVENUE)

New Delhi, the 23-5-1985

NOTIFICATION
INCOME-TAX

No. 6231 (F.NO.203/57/85-ITA.II): In continuation of this Office Notification No.3206 (F.NO.203/99/80-ITA.II) dated 7.3.1980, it is hereby notified for general information that the institution mentioned below has been approved by Department of Science & Technology, New Delhi, the prescribed authority for the purposes of clause (iii) of sub-section (1) of section 35 (Thirty five/one/three) of the Income-tax Act, 1961 read with Rule 6 of the Income-tax Rules, 1962 under the category "Institution" in the area of other natural and applied sciences subject to the following conditions:

- i) That the Model Institute of Education & Research will maintain a separate account of the sums received by it for scientific research.
- ii) That the said institute will furnish annual returns of its scientific research activities to the Prescribed Authority for every financial year in such form as may be laid down and intimated to them for this purpose by 30th April each year.
- iii) That the said institute will submit to the Prescribed Authority by 30th June each year a copy of their audited annual accounts showing their total income and expenditure and balance sheet showing its assets liabilities with a copy of each of these documents to the concerned Commissioner of Income-tax.
- iv) That the said institute will apply to C.B.D.T., Ministry of Finance, Deptt. of Revenue, New Delhi, 3 months in advance before the expiry of the approval for further extension. Application received after the date of expiry of approval are liable to be rejected.

INSTITUTION

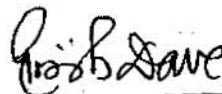
Model Institute of Education & Research, B.C.
Road, Jammu-180001.

This notification is effective for a period
~~of years~~ from 1.4.1983 to 31.3.1986.

(GURISH DAVE)

Copy forwarded to:-

1. All Commissioner of Income-tax (2 copies).
2. Director of Inspection (IT Audit)/Investigation/Special Inv./NSIP/Vigilance/Intelligence/Recovery/ISPR, New Delhi.
3. Directorate of G & M S (IT), 1st Floor, Awan-e-Ghalib, Mata Sundri Lane, New Delhi-110002.
4. The Secretary, Department of Science & Technology, Technology Bhavan, New Mehrauli Road, New Delhi, with reference to their O.M.NO. 13/94/84-IL.V dated 29.3.1985.
5. The Joint Secretary & Legal Advisor, Ministry of Law, Shastri Bhavan, New Delhi.
6. Model Institute of Education & Research, B.C. Road, Jammu-180001.
7. Comptroller and Auditor General of India (40 copies).
8. Bulletin Section of C.I. (ISPR), New Delhi (5 copies).



(GIRISH DAVE)

UNDER SECRETARY TO THE GOVERNMENT OF INDIA.